

soon as possible to resume talks with His Majesty's Government of Nepal for concluding a new Treaty of Trade and Transit between the two countries. The delegation will comprise of representatives of the Ministries concerned with the issues likely to figure in these talks.

Promotion of Employees in Delhi Administration

4720. SHRI C. P. SHAILANI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether some permanent scheduled Caste/Scheduled Tribes Officers of the Delhi Administration Sub-ordinate (Executive) Service Grade II have been superseded and some temporary non-Scheduled Caste/Scheduled Tribe employees of that service have been promoted to Grade I of the Delhi Administration Subordinate (Executive) Services ; and

(b) if so, the number of such non-Scheduled Caste/Scheduled Tribe temporary Officers so promoted and the steps proposed to be taken in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHSIN) : (a) and (b). The information is being collected and will be laid on the Table of the House.

Closure of Jupitar Mills of Ahmedabad and its Units in Bombay

4721. SHRI SOMCHAND SOLANKI : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Government are aware that Jupitar mills of Ahmedabad and its other unit in Bombay have been closed on the 28th June, 1971 due to some financial difficulties ;

(b) whether Government propose to appoint a Committee immediately to study the problem and to run these units as early as possible to avoid hardships of 5000 workers, who have become unemployed due to its closure ; and

(c) if so, when the decision will be taken ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) Yes, Sir.

(b) and (c). An Investigation Committee has already been appointed under the Industries (Development and Regulation) Act to enquire into the affairs of the mills. Further course of action would be considered on receipt of the report of the Committee.

Indi-Malaysia Textile Berhad Joint Venture in Malaysia

4722. SHRI SOMCHAND SOLANKI : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether joint venture the "India-Malaysia Textile Berhad" has already been established at Butterworth in Malaysia ;

(b) if so, what would be the production of this unit for India's need ;

(c) whether any unit is working in our country for the same production which this joint venture is going to produce ; and

(d) whether the Government of India have undertaken any liability regarding financial aid and, if so, how much ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) Yes, Sir. A company "India-Malaysia Textiles Berhad" has been incorporated at Butterworth in Malaysia, as an industrial joint venture for manufacture of Textiles and the project is under implementation.

(b) and (c). The joint venture unit is established to cater to needs of Malaysia and if possible to meet demands from neighbouring countries. The question of producing for India does not arise.

(d) No, Sir.

Newsfeed on all Party Leaders' Meeting at Madras

4723. SHRI SOMASUNDARAM : Will the Minister of INFORMATION AND BROADCASTING be pleased to state